BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL NEW BOMBAY BENCH, NEW BOMBAY 400 614

DA .NO . 789/88

Shri I.M.Khan Manager, Govt. of India Tourism Office, Communidade Bldg. Church Square, Panaji, Goa.

. Applicant

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V/s.

Under Secretary to the Govt. of India,
Deptt. of Tourism,
Transport Bhawan,
Parliament Street,
New Delhi.

.. Respondent

CORAM: Hon'ble Member (J) Shri M.B.Mujumdar Hon'ble Member (A) Shri M.Y.Priolkar

ORAL JUDGMENT
(PER: M.B.Mujumdar, Member (J)

Dated: 12.10.1989

This case is placed before a Division Bench by order of our brother Shri P.S.Chaudhuri passed today only.

- None present for the applicant. Mr. M.I.Sethna, learned counsel present for the respondents.
- The applicant has filed M.P.No. 769/89 for allowing him to withdraw the application. We allow him to do so. The application is therefore disposed of as withdrawn, with no order as to costs.

(M.Y.PRIOLKAR)
MEMBER (A)

(m.B.MUJUMDAR)

MEMBER (J)